

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No.235 of 2014 & IA Nos. 161 of 2015 and 316 of 2015
And Appeal No.236 of 2014 & IA No.162 of 2015

Dated : 29th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Appeal No.235 of 2014 & IA Nos. 161 of 2015 and 316 of 2015

BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan
Ms. Malvika Prasad
Mr. D.V.Raghu Vamsy

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1/DERC

Appeal No.236 of 2014 & IA No.162 of 2015

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan
Ms. Malvika Prasad
Mr. D.V.Raghu Vamsy

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1/DERC
Mr. Arun Kumar Dutta

ORDER

It has been informed by the learned counsel for the contesting parties that in this batch of appeals, being Appeal Nos.265 of 2013, 266 of 2013, 235 of 2014 and

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236 of 2014, since these are tariff appeals and between the same parties, Appeal Nos. 230 of 2014 and 231 of 2014 each are pending before Court-I, where same issues are under consideration. Further point is that many of the issues, in all these appeals, pending in Court-I, are common. The learned counsel for the parties submit that in these circumstances, this batch of appeals should be sent to Court-I for arguments as the propriety demands that the appeals involving same issues should be decided by the same Bench. A copy of this order be send to Hon'ble Chairperson of this Appellate Tribunal to pass suitable orders and to recall this batch of appeals from this Court.

Post this matter on 24th August, 2016, the date on which the aforesaid matters are already fixed.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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